

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KANDOR SOFT LABS PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	Kandor Soft Labs Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	03/06/2016
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Karnataka
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2016PTC093859
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No. 39, NGEF QTRS, Binnamangala, 2nd Stage, Indiranagar, Bangalore-560038
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28/03/2022
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Srilakshmi Purushotham IBBI Registration No.: IBBI/IPA-001/IPP00951/2017-2018/11571 Address: No. 41, Patalamma Temple Street, Basavanagudi, Near South End Circle, Bengaluru- 560004, Karnataka, India E-mail Id: sri@gurujana.com Phone: 080 4220 2020
8. LAST DATE FOR SUBMISSION OF CLAIMS	27/04/2022

Notice is hereby given that Kandor Soft Labs Private Limited has commenced voluntary liquidation on March 28, 2022.

The stakeholders of Kandor Soft Labs Private Limited are hereby called upon to submit a proof of their claims, on or before April 27, 2022, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Srilakshmi Purushotham

Date: March 30, 2022

Place: Bengaluru